

(b) if so, how much newsprint is to be imported; and

(c) whether any agreements have been reached in the matter?

**The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):** (a) Yes, Sir.

(b) Approximately 80,500 tonnes.

(c) Yes, Sir.

**Sub-Editors in the All India Radio**

**3172. Shri A. S. Saigal:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether the designation of the present Sub-Editors working in Language Sections of All India Radio, News Units, was Translator/Announcer and prior to that the designation of such staff was Translator;

(b) what was their scale of pay as Translator and then as Translator/Announcer; and

(c) what is their present scale of pay?

**The Deputy Minister in the Ministry of Information and Broadcasting (Shri Sham Nath):** (a) Yes, Sir.

(b) The scale of Translator was Rs. 150—5—200. This post was redesignated as Translator/Announcer from 11th February, 1943, and its scale was revised to Rs. 175-10-235-15/2-250 from 1st March, 1945.

(c) Rs. 270—10—290—15—410—EB—15—485.

#### Indianization in Private Sector

**3173. Shri Maheswar Naik:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any record is being maintained of the progressive Indianization of the personnel under private sector employment; and

(b) if so, the latest position?

**The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo):** (a) and (b). A reference is invited to the Press Note, entitled "Employment of Indians in foreign firms—Further Progress Recorded", dated 16th February, 1962, copies of which are available in the Parliament Library.

#### All India Radio Programmes

**3174. Shrimati Renuka Barkatki:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is the policy of A.I.R. to give preference to broadcasting recorded programmes as distinguished from live programmes; and

(b) if so, what considerations have led to this policy?

**The Deputy Minister in the Ministry of Information and Broadcasting (Shri Sham Nath):** (a) and (b). The policy of A.I.R. follows the practice all over the world in broadcasting organisations to pre-record some of the programmes like features, plays, documentaries etc. in order to ensure better production and technical quality. Other advantages of making such recordings are economy in expenditure, convenience to the artists, and supply of selected programmes to various stations of A.I.R. and foreign organisations to help in promoting inter-regional understanding in our own country and projecting Indian culture and traditions in a number of countries abroad.

#### आकाशवाणी

३१७५. श्री यशपाल सिंह: क्या सूचना श्री प्र.तरुण मंत्री यह बताने की कृपा करेंगे कि :

(क) आकाशवाणी के दिल्ली और अन्य केन्द्रों में कुन कितने विभागीय कलाकार (स्टाफ आर्टिस्ट) हैं ;

(ख) क्या उन में से कुछ एक ऐसे भी हैं जिनका कला से कोई सम्बन्ध नहीं है और

उनसे दफ्तर का काम कराया जाता है ;

(ग) क्या उन कर्मचारियों को जिनका संगीत अथवा बोलने से कोई सम्बन्ध नहीं है नियमित सेवा में नहीं लिया जाता और यदि हां, तो इसके क्या कारण हैं ;

(घ) क्या उनकी संविदा शर्तों और सामान्य सरकारी कर्मचारियों की सेवा की शर्तों एकसी हैं ; और

(ङ) क्या इन विभागीय कलाकारों को भी महंगाई भत्ते और नगर प्रतिकर भत्ते में वृद्धि का लाभ प्रदान किया गया जो दिल्ली के 'ग' क्लास का नगर घोषित हो जाने के पश्चात् वेतन आयोग की सिफारिश पर अन्य सरकारी कर्मचारियों को मिला था ?

**सूचना और प्रसारण मंत्रालय में उपमंत्री (श्री शाम नाथ) :** (क) ३१-३-१९६२ को आकाशवाणी में स्टाफ आर्टिस्टों की संख्या १७२७ थी, जिनमें ४१६ दिल्ली में थे ।

(ख) जी, नहीं ।

(ग) मवाल नहीं उठता ।

(घ) जी, नहीं । परन्तु नियमित सरकारी कर्मचारियों को जो मुविधाएं उपलब्ध हैं, उन में से कुछ स्टाफ आर्टिस्टों को भी दी जाती हैं ।

(ङ) जी, नहीं । स्टाफ आर्टिस्टों को वेतन और भत्ते नहीं दिये जाते हैं, परन्तु उनको उन्हे की शर्तों के अनुसार इकट्ठी मासिक फीस दी जाती है जो तमाम बातों को ध्यान में रख कर तय की जाती है ।

**Oil Mill Owners Association,  
Kerala**

**3176. Shri Warrior:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the representatives of the Oil Mill Owners Association, Kerala had made any representation to Government to reduce the premium which millers have to pay to

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the State Trading Corporation on purchase of copra; and

(b) if so, the reaction of Government thereon?

**The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):** (a) Yes, Sir.

(b) The matter is being examined.

**Foreign Tea Trade Delegations to India**

**3177. Shri P. C. Borooah:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of foreign tea trade delegations that visited India during each year since 1958;

(b) where did they hail from;

(c) how many such Indian delegations were sent abroad with a view to exploring avenues for tea exports; and

(d) how many such delegations are likely to be exchanged during the ensuing year?

**The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):** (a) and (b).

Year	No.	Country
1958	1	U.S.S.R.
1959	1	Iran
1960	2	Poland and Irish Republic
1961	1	Iran

(c) Year	No.	Country visited
1958	1	Eire
1959	2	Iran and Iraq
1962 (till date)	1	U.S.A. and Canada.